NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

28

C.P No. 1102/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Omicron Sensing Pvt.Ltd.

V/s.

Fablab Engineering India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Amir Arsiwala Advocate Jos

Applicant

Applicant

Respondent

ORDER CP No.1102/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sci/-B.S.V. PRAKASH KUMAR Member (Judicial)